

# HIGH COURT OF SIKKIM GANGTOK

No. 9 Judl./HCS.

Date: 11.5.21

## NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute a Sub-Committee to prepare draft rules within two months for considering the draft Criminal Rules on Practice, 2021 issued in compliance to the Order dated 20/04/2021 passed by the Hon'ble Supreme Court in Suo Moto Writ (CRL) No. 1/2017 (In Re: To issue certain Guidelines regarding Inadequacies and Deficiencies in Criminal Trials Versus the State of Andhra Pradesh & Ors.) consisting of the following Judicial Officers:

1. Mr. Prajwal Khatiwada, District Judge, East Sikkim at Gangtok.
2. Mr. K. W. Bhutia, Registrar General, High Court of Sikkim.
3. Mrs. Samita Sharma, Director, Judicial Academy, Sokethang.


By Order.

Sd/-  
REGISTRAR

Memo No.: 968-85 /Judl./HCS  
Copy to:

Date: 11/5/2021

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PPS to the Hon'ble Judge, High Court of Sikkim.
3. The Private Secretary to the Hon'ble Judge, High Court of Sikkim.
4. The Secretary General, Government of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The District Judge, East Sikkim at Gangtok.
7. The Registrar General, High Court of Sikkim.
8. The Director, Judicial Academy, Sokethang.
9. The Registrar, High Court of Sikkim.
10. The Chief Secretary to the Government of Sikkim, Gangtok.
11. All District and Sessions Judges of Sikkim.
12. The President, Bar Association of Sikkim, Gangtok.
13. The President, Namchi Bar Association, Namchi South Sikkim.
14. The President, Gyalshing Bar Association, Gyalshing, West Sikkim.
15. Computer Cell for uploading in the Official Website.
16. Guard file and file.

  
11/5/2021  
Deputy Registrar (Judl.)